

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-507(PB)/2017**

**IN THE MATTER OF:**

M/s. Gupta Ji Electric Co.

.... Applicant/petitioner

Vs.

Amrapali Dream Valley Pvt. Ltd.

.... Respondent

**Order under Section 9**

**Order delivered on 28.11.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner: Mr. Anurag Sharma & Ms. Gunjan Mittal, Advs.  
For the Respondent: Ms. Rati Tandon & Mr. Dhruv Gandhi, Advocates

**ORDER**

For order, see (IB)-506(PB)/2017

28.11.2017  
VINEET